

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Nayak Infrastructure Private Limited Date of Commencement of Liquidation: 11-12-2023; List of Stakeholders as on Date: 16-02-2024; Name of IP: SUDHA SARMA; Process Number: 1; Last 5 digit of registration number: 14266

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				11886176				NA
2	Liquidation costs incurred till date				324844				NA
3	Secured financial creditors	6	2845585117.68	6	2755344811.68		90240306		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	1	471074	1	426645	0	44429		Annexure 6
7	Operational creditors (Government Dues)	4	587554259	4	580674429		6879830		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	35	669132356	35	657412699		11719657		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		46	4102742806.68	46	4006069604.68	0	108884222		